

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi

Dated: 21st July, 2026

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing of Southern Region under Section 36 of FSS Act, 2006 –reg.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officer is hereby appointed as Designated Officer under Central Licensing of Southern Region for the area of Jurisdiction mentioned against her name in addition to the existing duties, until further orders:

S. No.	Name & designation of officer	Area of Jurisdiction (States/UTs)
1.	Dr. Aparna B R, Assistant Director (Tech), FSSAI (SR)	Kerala and Lakshadweep

2. The Designated Officer, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdiction.


(Rajit Punhani)

Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States / UTs and Regional Directors of all Regional Offices, FSSAI
2. All Designated Officers / Central Licensing Authority / Officers concerned
3. CITO –with a request to upload the order on FSSAI Website.
4. HR Division/ Training Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division